

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 2 of 2014

Dated : 2nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Viyat Power Pvt. Ltd.

....Appellant(s)

Versus

Kerala State Electricity Reg. Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 30.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **30.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/av